

SAVEENA ENTERPRISES PRIVATE LIMITED

Regd. Office: 15/96, Civil Lines, Kanpur – 208001 (U.P.)

[CIN:U18101UP1992PTC014508]

Mobile No. 9810062093, Email: vaishsaurabh@gmail.com

Date: 17th May, 2022

To,
Insolvency and Bankruptcy Board of India,
7th Floor Mayur Bhawan, Shankar Market,
Cannaught Circus,
New Delhi- 110001

Dear Sirs ,

This is to inform you that **Saveena Enterprises Private Limited** ("the Company") having CIN:U18101UP1992PTC014508 and its Registered office at 15/96, Civil Lines, Kanpur – 208001 (U.P.), pursuant to Section 59 and other applicable provisions of the Insolvency and Bankruptcy Code, 2016 ("IBC, 2016") read with the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017 ("VLP Regulations") or any other legislations governing voluntary liquidation and the provisions of the Companies Act, 2013 as may be applicable has passed a Special Resolution at the Extraordinary General Meeting held on 14th May, 2022 to liquidate the Company by way of Voluntary Liquidation process.

I, Sushil Kumar Gupta , Insolvency Professional holding Registration Number IBBI / IPA-002 / IP-N-00822 / 2019-2020 / 12823 have been appointed as Liquidator for this purpose.



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Public Announcement for the same is published in The Pioneer ,English and Rashtriya Sahara Hindi Newspapers on 16th May,2022.Scanned copies of said announcement in newspapers and a copy of announcement in Form A for publishing on website are attached herewith.

You are requested to publish announcement on the designated website and take on record the newspaper publications.

Thanking you,
Yours faithfully,

For **SAVEENA ENTERPRISES PRIVATE LIMITED**


(SUSHIL KUMAR GUPTA)
Liquidator

IBBI Registration Number IBBI / IPA-002 / IP-N-00822 / 2019-2020 / 12823

[illegible]

Office of the Company from the State of Rajasthan to the National Capital Territory (NCT) of Delhi.

the matter of G.D. Goenka Global India Private Limited ("the Company") having a registered office at E-87, Lower

Chandigarh, India, Jajpur Rd-762001

-Applicant-

Public is hereby given to the General Public that the Company proposes to make application to the Central Government, Department of Income Tax, North Western Province, under section 133 of the Companies Act, 1956 seeking confirmation of extension of the Membership of Association of the company in terms of the Special Resolution passed at the Extra-Ordinary General Meeting held on 04th March, 2022 to enable the Company to change its registered office from "The State of Rajasthan" to "The National Capital Territory of Delhi".

Any person whose interest is likely to be affected by the proposed change of the registered office of the Company may

end by registered post of higher value supported by an affidavit stating

For further information and guidelines of opposition to the Regional Director, North Eastern Region, RDC Bhutan, Opposite to, Behind Akkur Bus Stop, Lamjung, Almachhab - 560015 within a maximum days from the date of publication of this notice with a copy to the applicant company or its registered office at the address indicated below.

[illegible]

Advertisement to be published in the newspaper for Change of Registered Office of the Company from the State of Rajasthan to the National Capital Territory (NCT) of Delhi.

On the matter of sub-section (4) of Section 175 of Companies Act, 2013 and clause (c) of sub-rule (5) of Rule 30 of the Companies (Incorporation) Rules, 2014

Notice is hereby given to the General Public that the Corporation requires that

2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the Special

Any person whose interest is likely to be affected by the proposed change of name, shall be entitled to be heard by the Registrar.

delivered by the registered change of the registered office of the Company to the delivery either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered by registered post of his/her documents supported by an affidavit stating the reasons for filing the complaint.

For a copy of the Rules, please apply to the Regional Director, North Western Region, P.O. Shivan, Opposite Society, Behind Ankar Bus Stop, Narandura, Ahmedabad - 380013 with fourteen days from the date of publication of this notice with a copy to the applicant.

Registered office : LM-87, Lower
Mezzanine, Coopers Auditor Complex,
Korewar Chipping Road, Jaipur RJ - 302001

Date: 26.03.2002 **Direct:**
Place: Jaipur **DIN:** 0134106

IMPORTANT

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advertising copy, it is not possible to verify contents. The Indian Express (P) Limited can be held responsible for such contents, nor for loss or damage incurred as a result transactions with companies, associations

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advertisement in any manner whatsoever.

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SAVEENA ENTERPRISES PRIVATE LIMITED**

Name of Corporate Person	Saveena Enterprises Private Limited
Date of Incorporation of Corporate Person	29th June, 1992
Authority Under Which Corporate Person is Incorporated / Registered	Registrar of Companies, Uttar Pradesh.
Corporate Identity Number / Limited Identity Number of Corporate Person	U18101UP1992PTC014508
Address of The Registered Office And Principal Office (if any) of Corporate Person	15/ 96, Civil Lines, Kanpur-208001 (U.P.)
Liquidation Commencement Date of Corporate Person	14th May, 2022
Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Mr. Sushil Kumar Gupta Address: 1st Floor, SGM Plaza, 8/226, Arya Nagar, Kanpur- 208002 (India) Mobile No.: +91 8009993888, +91 9336818408 Email: sushilgassociates1@gmail.com Regn. No. IBBI / IPA-002/IP-N00822 / 2019-2020 / 12823
Last Date For Submission of Claims	13th June, 2022

Notice is hereby given that Saveena Enterprises Private Limited has commenced voluntary liquidation on 14th May, 2022.

The Stakeholders of Saveena Enterprises Private Limited are hereby called upon to submit a proof of their claims, on or before 13th June, 2022 to the liquidator at the address mentioned against Item No. 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

(SUSHIL KUMAR GUPTA)

Date: 15th May, 2022

Liquidator of Saveena Enterprises Private Limited

Place: Kanpur

Regn. No. IBBI / IPA-002/IP-N00822 / 2019-2020 / 12823

फार्म ए
सार्वजनिक उदघोषणा
(भारतीय दिवाला और शोधन अक्षमता बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया)
विनियम, 2017 का विनियम 14)
सवीना इन्टरप्राइजेज प्राइवेट लिमिटेड के स्टैकहोल्डरों के ध्यानार्थ

कारपोरेट व्यक्ति का नाम	सवीना इन्टरप्राइजेज प्राइवेट लिमिटेड
कारपोरेट व्यक्ति के गठन की तिथि	29 जून, 1992
प्राधिकरण जिसके अधीन कारपोरेट व्यक्ति गठित/पंजीकृत है	कंपनी रजिस्ट्रार, उत्तर प्रदेश
कारपोरेट व्यक्ति की कारपोरेट पहचान संख्या / सीमित दायित्व पहचान संख्या	U18101UP1992PTC014508
कारपोरेट व्यक्ति के पंजीकृत कार्यालय एवं प्रधान कार्यालय (यदि कोई हो) का पता	15/96, सिविल लाइन्स कानपुर-208001 (उत्तर प्रदेश)
कारपोरेट व्यक्ति का परिसमापन प्रारम्भ तिथि	14 मई, 2022
परिसमापक का नाम, पता, ईमेल पता, टेलीफोन नंबर एवं पंजीकरण संख्या	सुशील कुमार गुप्ता प्रथम तल, एस.जी.एम. प्लाजा, 8/226, आर्य नगर, कानपुर -208002 मो0 न0+91 8009993888, +91 9336818408 ईमेल – sushilgassociates1@gmail.com पंजीकरण संख्या– IBBI / IPA-002/IP-N00822 / 2019-2020 / 12823
दावे जमा करने की अंतिम तिथि	13 जून, 2022

एतद्वारा सूचित किया जाता है कि सवीना इन्टरप्राइजेज प्राइवेट लिमिटेड ने 14 मई, 2022 को स्वैच्छिक परिसमापन प्रारम्भ किया है।

सवीना इन्टरप्राइजेज प्राइवेट लिमिटेड के स्टैकहोल्डरों को एतद्वारा मद 7 में वर्णित पते पर परिसमापक के पास 13 जून, 2022 को या उससे पूर्व अपने दावों के प्रमाण जमा करने के लिये आमंत्रित किया जाता है। वित्तीय लेनदारों को केवल इलेक्ट्रॉनिक पद्धति के माध्यम से अपना दावा जमा करना होगा। अन्य सभी स्टैकहोल्डर व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक पद्धति से अपने दावों के प्रमाण जमा कर सकते हैं।

दावों के झूठे या मिथ्या प्रमाण जमा करने पर दण्डित किया जायेगा।

हस्ता/—

सुशील कुमार गुप्ता

दिनांक: 15 मई, 2022

सवीना इन्टरप्राइजेज प्राइवेट लिमिटेड

स्थान: कानपुर

पंजीकरण संख्या— IBBI / IPA-002/IP-N00822 / 2019-2020 / 12823